

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 391 OF 2017

Dated : 17th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Madhya Pradesh Power Management Company Ltd. ...Appellant(s)
Versus**

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Ms. Catherine Ayallore for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-3 to 6

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-7 to R-9

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Mr. Amal Nair for R-13

ORDER

List the matter for hearing on **21.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**